


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 06-11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Writ Petition No. 13299/08 Gauri Devi Sampatram Vs. State	A.K. Sharma K.K. Sharma	Virendra Lodha Bharat Vyas
2	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Cri . Misc. Petition No. 3983/13 Rajesh Gupta Vs. State Of Rajasthan	Rajneesh Gupta	Sudhir Jain
3	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
4	Sh. A.K. Bajpai , Advocate	S.B.Civil Second Appeal No. 107/13 Smt. Geeta VS. Gopal Lal	O.P. Mishra	Prashant Kumar Sharma
5	Sh. Bhuvnesh Sharma Advocate	S.B.Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
6	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 468/15 & 467/15 Sunil Sharma Vs. Smt. Varsha Vyas	Hemendra Goyal	S.R. Yadav
7	Sh. Ankur Rastogi, Advocate	S.B. Civil Transfer Petition No. 41/15 & 40/15 Smt. Aarti Bhandari Vs. Neelesh Surana	Anil Upman	Shailendra Shrivastava
8	Ms. Raj Sharma , Advocate	S.B. Cri. Misc. Application for Bail Cancelation of Bail No.12526/13 Mamta Arya Vs. State	Anil Upman	Manish Gupta
9	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Misc. Petition No. 3136/15 Yash Bhandari Vs. Roshni Singhvi	P.C. Bhandari	Mahendra Singh
10	Sh. S.P. Mathur, Advocate	S.B. Cr. Misc. Bail Application No.8654/15 Nilesh Bohra Vs. State	Amit Jindal	Prakash Thauriya
11	Sh. Sageer Ahammed, Advocate	S.B. Cr. Misc. Petition No. 3921/15 Chetan Jhamb Vs. State	Mahaveer Kalwa	
12	Sh. Manoj Sharma, Advocate	S.B. Criminal Revision Petition No. 662/15 Smt. Urvashi Agarwal Vs. Abhai Goyal	D.K. Bhardwaj	H.S. Sinsinwar

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

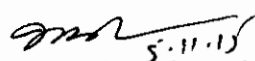
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 16 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
2	Dr. Y.C. Sharma, Advocate	S.B. Cr. ReVision Petition No. 577/15 & 578 Smt. Anita Singh Vs. State	S.R. Surana	Deepak Chauhan
3	Sh. O.P. Sharma -II, RHJS (Retd.)	S.B. Civil Second Appeal No. 756/2013 Kanhaiya Lal Vs. Rakhab Chand	Mahesh Sharma	Arvind Bhardwaj
4	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil Second Appeal No. 298/02 Morti Mandir Ganga Mai Vs. Vinod Kumar	P.L. Sharma	
5	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. No. Appeal 2347/14 Ashok Kumar Vs. Jyoti	Rahul Agrawal	J.P. Gupta
6	Sh. Sudesh Bansal, Advocate	S.B. Civil Writ Petition No. 112/0B & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
7	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora
8	Ms. Alka Bhatnagar, Advocate	S.B. Civil Second Appeal No.393/12 Smt. Yashoda Vs. Shri Vypar Dharamsala & anr.	Manish Gupta	
9	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 940/15 Nitin Garg Vs. Sapna Garg	T.C. Sharma	
10	Sh. Ashok Sharma, Advocate	D.B. Special Appeal No. S00/04 Dhapa Bai Vs. Roop Narain	Rajat Ranjan	V.L. Mathur
11	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam
12	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 80/06 & 413/06 Sikandar Ali Vs. Saidan	Akhil Simlote	A.S. Shekhawat
13	Sh. R.S. Shekhawat, Advocate	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma

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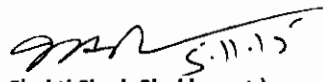
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 17 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 144/09 Radha Mohan Vs. Smt. Badam Bai	Ajeet Bhandari	Shailesh Prakash Sharma
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No.648/11 Narain Das Sindhi Vs. Smt. Chandrakanta	R.K.Agarwal Sudesh Bansal	J.P. Goyal
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 669/04 & 631/06 Shyam Lal Vs. Lalluram	Amod Kasliwal Sachin Mehta	R.K. Mathur Ajay Tantia
4	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
5	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cri. Misc. Transfer Petition No.5/2015 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
6	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Revision Petition No. 896/08 Nav Ratan Kumawat Vs. Smt. Omi	S.R. Surana	Vibhuti Bhushan Sharma
7	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 13616/13 Kishan Lal Vs. BOR	P.S. Sharma	N.S. Hada
8	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshayam	Punit Singhvi	M.M. Ranjan
9	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. No.Appeal No.617/14 Pradeep Kumar Vs. Pooja Maurya	Sudhir Jain	Kunal Rawat
10	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4472/15 Ajeet Maan Vs. State	Shalini Sheoran	Amit Ojha
11	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No. 428/15 Surendra Singh Vs. State	Rajvir Sharma	Narendra Singh
12	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
13	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Revision Petition No. 84/15 Dost Mohd. Vs. State	Shikha Parnami	Vikash Sharma
14	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 84/15 Phool Chand Raman Lal Vs. Smt. Rameshwari Devi	Anita Aggarwal	D.C. Gupta
15	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava
16	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	

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